

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**30. C.P. (IB)-1149(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

**NAME OF THE PARTIES:- Small Industries Development Bank of India  
(Sidbi)  
V/s  
Ranabrata B. Ghosh**

**Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 1149(MB)2023**

Presence:-

Mr. Siddhesh a/w Avinash Khanolkar, Adv. ... for Petitioner

Mr. Akash Agarwal, Adv. ... for Personal Guarantor

By consent of the parties list this matter for hearing on **18.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**